

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(C/ACT)/20/KOB/2023
SECTION	SEC 241& 242 C/ACT
NAME OF PARTIES	ABDURAHIMAN AND ANOTHER V/S M/S CALICUT EDUMART PVT LTD AND 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	JOSEPH ANTONY C & JOSEPH JOSE, RAJU JOSEPH (SENIOR).
RESPONDENTS ADVOCATE/ PROFESSIONAL	AK MUHAMMED HASHIM, VIJAY V PAUL, THWALHATH V.

01 May 2024

ORDER

CP(C/ACT)/20/KOB/2023

Learned Counsel, Mr. Joseph Antony appears physically on behalf of the Petitioners and Mr. Thwalhath V appears virtually on behalf of the Respondents. Learned Counsel for the Petitioners submits that parties have amicably settled the matter and further states that he has instructions from his clients not to pursue the present CP.

Taking note of the submissions of the Counsel appearing on behalf of the Petitioner and since the Respondents have no objection, this bench deems it fit and proper to close this CP(C/ACT)/20/KOB/2023 in view of the settlement arrived between the parties.

Accordingly, this CP bearing No.20/KOB/2023 **stands closed**. All connected pending IAs and MAs, if any stands closed. File be consigned to records.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**